

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.3840 of 2022

Shashi Kumar Singh

... .. Petitioner/s

Versus

The Union of India & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Sunil Kumar Singh, Advocate
Mr. Ajay Kumar Singh, Advocate
For the Respondent/s : Dr. K.N. Singh, ASG
Mr. Sarvesh Kumar Singh, AAG-13

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

(The proceedings of the Court are being conducted by Hon'ble the Chief Justice/ Hon'ble Judges through Video Conferencing from their residential offices/residences. Also, the Advocates and the Staffs joined the proceedings through Video Conferencing from their residences/offices.)

2 25-03-2022

As prayed for, let reply be positively filed by the respondents within a period of three weeks from today. Rejoinder thereto, if any, be filed within a period of one week thereafter.

List this case on 29th of April, 2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

Amrendra/PKP

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